

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2020 AT 3.00 P.M.

PRESENT: SHRI R.VARADHARAJAN, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1000/2019
NAME OF THE PETITIONER : OLD LANE INDIA CYPRUS FUND II LTD
NAME OF THE RESPONDENTS : RUDRADEV INFOPARK PVT LTD & 3 OTHERS
UNDER SECTION : SEC 241/242

S.No. Name (in Capital) Represented by Signature


Counsel for the Petitioner

K.P. Sanjeer Kumar

Shiva P

S.M. Stalin



for, 
Counsel for Respondent

ORDER

At request of the Learned Counsels for the parties, post the matter on
06.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)